

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF ANANYA WOOD PVT LTD**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Ananya Wood Pvt Ltd
2.	Date of incorporation of corporate debtor	18/11/2005
3.	Authority under which corporate debtor is incorporated / registered	RoC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U20200WB2005PTC106200
5.	Address of the registered office and principal office (if any) of corporate debtor	"Raikva", 3A, Ram Mohan Mullick Garden Lane 4th Floor, Room No.10, P.S.-Beliaghata Kolkata- 700010
6.	Insolvency commencement date in respect of corporate debtor	02/02/2024
7.	Estimated date of closure of insolvency resolution process	31/07/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Anil Agarwal IBBI Reg No. : IBBI/IPA-001/IP-P00270/2017-2018/10514
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Unit No. 508, 5th Floor, 1865 Rajdanga Main Road, Kolkata, West Bengal, 700107 Email- <a href="mailto:anil@avbassociates.co.in">anil@avbassociates.co.in</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Office- Mousumi Co. Op. Housing Society, Ground Floor, 15B, Ballygunge Circular Road, Kolkata- 700019 Email id- <a href="mailto:ananyawood.abc@gmail.com">ananyawood.abc@gmail.com</a>
11.	Last date for submission of claims	16/02/2024
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Ananya Wood Pvt Ltd on 02/02/2024

The creditors of Ananya Wood Pvt Ltd., are hereby called upon to submit their claims with proof on or before 16/02/2024 to the interim resolution professional at the address mentioned against entry No. 10.


The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 05/02/2024  
Place: Kolkata

s/d  
**Anil Agarwal**  
IRP – Ananya Wood Pvt Ltd  
Regn. No.- IBBI/IPA-001/IP-P00270/2017-2018/10514  
AFA Valid upto- 20.11.2024



<b>FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF ANANYA WOOD PVT LTD</b>	
<b>RELEVANT PARTICULARS</b>	
1. Name of corporate debtor	Ananya Wood Pvt Ltd
2. Date of incorporation of corporate debtor	18/11/2005
3. Authority under which corporate debtor is incorporated / registered	RoC-Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U20200WB2005PTC106200
5. Address of the registered office and principal office (if any) of corporate debtor	"Raikva", 3A, Ram Mohan Mullick Garden Lane 4th Floor, Room No.10, P.S.-Beliaghata, Kolkata- 700010
6. Insolvency commencement date in respect of corporate debtor	02/02/2024
7. Estimated date of closure of insolvency resolution process	31/07/2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Anil Agarwal IBBI Reg No. : IBBI/IPA-001/IP-P00270/2017-2018/10514
9. Address and e-mail of the interim resolution professional, as registered with the Board	Unit No. 508, 5th Floor, 1865 Rajdanga Main Road, Kolkata, West Bengal, 700107 Email- anil@avbassociates.co.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	Office- Mousumi Co. Op. Housing Society, Ground Floor, 15B, Ballygunge Circular Road, Kolkata-700019 Email id- ananyawood.ibc@gmail.com
11. Last date for submission of claims	16/02/2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> (b) NA
<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Ananya Wood Pvt Ltd on 02/02/2024 The creditors of Ananya Wood Pvt Ltd., are hereby called upon to submit their claims with proof on or before 16/02/2024 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties.</p> <p style="text-align: right;">Sd/- Anil Agarwal</p> <p style="text-align: right;">IRP – Ananya Wood Pvt Ltd Regn. No - IBBI/IPA-001/IP-P00270/2017-2018/10514 AFA Valid upto- 20.11.2024</p>	
<p>Place: Kolkata Date: 05.02.2024</p>	

## কলকাতা, ৫ ফেব্রুয়ারি ২০২৪

ফর্ম এ সাধারণ ঘোষণা (২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেগুলেশন থ্রাসেস ফর কর্পোরেট পার্সোনস) রেগুলেশনসের রেগুলেশন ৬ অধীনে) অনন্যা উড প্রা. লি.-এর বিনিয়োগকারীগণের অবগতির জন্য	
সংশ্লিষ্ট বিস্তারিত	
১. কর্পোরেট ডেটরের নাম	অনন্যা উড প্রা. লি.
২. কর্পোরেট ডেটরের গঠনের তারিখ	১৮.১১.২০০৫
৩. যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর গঠিত/নথীভুক্ত	আরওসি-কলকাতা
৪. কর্পোরেট ডেটরের কর্পোরেট আইডেন্টিটি নং/লিমিটেড লায়ালিটি আইডেন্টিফিকেশন নং	U20200WB2005PTC106200
৫. কর্পোরেট ডেটরের রেজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা	“রাইকভা” ৩এ, রাম মোহন মল্লিক গার্ডেন সেন ৫ম তল রুম নং ১০, থানা - বেদিয়াঘাটা, কলকাতা - ৭০০১০০
৬. ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরুর তারিখ	০২.০২.২০২৪
৭. ইনসলভেন্সি প্রস্তাব প্রক্রিয়া সমাপ্তির আনুমানিক তারিখ	৩১.০৭.২০২৪
৮. সাময়িক প্রস্তাব পেশাদার হিসেবে কার্যরত ইনসলভেন্সি পেশাদারের নাম এবং রেজিস্ট্রেশন নম্বর	অনিল আগরওয়াল আইবিবিআই রেজি. নং - IBI/PA-001/IP-P00270/ 2017-2018/10514
৯. বোর্ডের নিকট রেজিস্ট্রিকৃত সাময়িক প্রস্তাব পেশাদারের ঠিকানা এবং ইমেল	ইউনিট নং ৫০৮, ৬ষ্ঠ তল, ১৮৬৫ রাজডাঙ্গা মেন রোড, কলকাতা, পশ্চিমবঙ্গ, ৭০০১০৭ ইমেল : anil@avbassociates.co.in
১০. সাময়িক প্রস্তাব পেশাদারের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল	অফিস - মৌসুমী কো অপারোটিভ হাউজিং সোসাইটি, ১ম তল, ১৫বি, বালিগঞ্জ সার্কুলার রোড, কলকাতা - ৭০০০১৯, ইমেল আইডি - ananyawood.ibt@gmail.com
১১. দাবি দাখিলের শেষ তারিখ	১৬.০২.২০২৪
১২. বিনিয়োগকারীগণের শ্রেণি, যদি কিছু থাকে, সংশ্লিষ্ট আইনের ২১ ধারার উপধারা (৬এ) এর (বি) পরিমেল অধীনে অন্তর্ভুক্তিকালীন প্রস্তাবক পেশাদার কর্তৃক নির্ধারিত	প্রযোজ্য নয়
১৩. সংশ্লিষ্ট শ্রেণিতে বিনিয়োগকারীগণের অনুমোদিত প্রতিনিধি হিসেবে কার্যরত ইনসলভেন্সি পেশাদারগণের চিহ্নিতকরণের নাম (প্রতিটি শ্রেণিতে তিনটি নাম)	প্রযোজ্য নয়
১৪. (ক) সম্পর্কিত ফর্মগুলি এবং (খ) প্রাপ্ত অনুমোদিত প্রতিনিধিগণের বিস্তারিত	(ক) <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> (খ) প্রযোজ্য নয়
এতদ্বারা বিজ্ঞাপিত হচ্ছে নাশনাল কোম্পানি ল ট্রাইবুনাল, নির্দেশ দিয়েছে অনন্যা উড প্রা. লি.-এর কর্পোরেট ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু করার ০২.০২.২০২৪ তারিখে। অনন্যা উড প্রা. লি.-এর বিনিয়োগকারীগণকে প্রামাণ্য নথি সহ তাদের দাবি ১৬.০২.২০২৪ তারিখে অর্ন্তবর্তীকালীন প্রস্তাবক পেশাদারগণের নিকট ক্রম নং ১০-এ উল্লিখিত ঠিকানায় পেশ করতে। আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ কেবল বোতাম মাধ্যমেই তাদের দাবি দাখিল করতে পারবেন। অনন্যা বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নথি সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বেদুতিন মাধ্যমে দাখিল করতে পারেন। ক্রম নং ১২-য় উল্লিখিত ডালিকা অনুযায়ী যেসকল আর্থিক বিনিয়োগকারীগণ সংশ্লিষ্ট শ্রেণিভুক্ত তারা অনুমোদিত প্রতিনিধি বেছে নিতে পারেন ক্রম নং ১৩-য় উল্লিখিত ডালিকায় ইনসলভেন্সি পেশাদার তিনজনের মধ্যে থেকে তাদের অনুকূলে অনুমোদিত প্রতিনিধি হিসেবে সংশ্লিষ্ট শ্রেণির ফর্ম সিএ অনুযায়ী কাজ করতে। মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে।	
স্ব/- অনিল আগরওয়াল আইআরপি - অনন্যা উড প্রা. লি. রেজি নং IBI/PA-001/IP-P00270/2017-2018/10514 এএফএ বৈধ - ২০.১১.২০২৪ পর্যন্ত	
স্থান: কলকাতা তারিখ: ০৫.০২.২০২৪	